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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE GAJENDRA SINGH**

ON THE 18th OF MARCH, 2024

MISC. APPEAL No. 3108 of 2016

BETWEEN:-

**LALIT RAGHUVANSHI S/O SHRI K.L. RAGHUVANSHI
KHARGONE, TAH AND DIST MANDLA (MADHYA
PRADESH)**

.....APPELLANT

(NONE)

AND

- 1. RAMESH KACHWAHA S/O CHANDAN KACHWAHA,
AGED ABOUT 45 YEARS, GRAM PURWA PS.
MAHARAJPUR MANDLA (MADHYA PRADESH)**
- 2. ANIL KACHWAHA S/O RAMESH KACHWAHA,
AGED ABOUT 17 YEARS, OCCUPATION: MINOR,
GHROUTH GUDARAN FATHER RAMESH
KACHWAHA GRAM PURWA PS. MAHARAJPUR
MANDLA (MADHYA PRADESH)**
- 3. MANISHA D/O RAMESH KACHWAHA, AGED
ABOUT 16 YEARS, OCCUPATION: MINOR,
GHROUTH GUDARAN FATHER RAMESH
KACHWAHA GRAM PURWA PS. MAHARAJPUR
MANDLA (MADHYA PRADESH)**
- 4. ANGORI KACHWAHA D/O RAMESH KACHWAHA,
AGED ABOUT 22 YEARS, GRAM PURWA PS.
MAHARAJPUR MANDLA (MADHYA PRADESH)**
- 5. ARVIND CHOUDHARY W/O BASANT KUMAR
CHOUDHARY WARD NO. 2 BUDHANI BALAGHAT
(MADHYA PRADESH)**
- 6. / HDFC GENERAL INSURANCE CO. LTD. TOWER
PLOT NO. 10 IIND FLOOR PARASIYA ROAD
INDORE TAH. AND DISTT. INDORE (MADHYA
PRADESH)**

(NONE)

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This appeal coming on for orders this day, the court passed the following:

ORDER

No one appeared for the appellant on previous date ie. 05-09-2017, 19-04-2017, 21-03-2017 and 10-02-2017 also.

2. It appears that the appellant is not interested in prosecuting the appeal.
3. Accordingly, this appeal is **dismissed for want of prosecution.**

PG



(GAJENDRA SINGH)
JUDGE